

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.217- CP 2 of 2020
ITEM No.218- IA/21(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Anil Shankarlal Patel & Ors
V/s
Magic Creation Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the Respondent : Mr. Viral Shah, PCS a.w Mr. Anish Kharidia, PCS

ORDER

CP 2 of 2020

Learned counsel for the applicant request for adjournment in the matter which is allowed.

List for further consideration on 29.08.2024

IA/21(AHM)2021

List for further consideration on 29.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)